COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 300 of 2015 & IA No. 631 of 2016

Dated : 26th July, 2017

In the matter of:

Hindustan Electricity Generation Co. Pvt. Ltd.	 Appellant(s)
Vs.	
Central Electricity Regulatory Commission & Ors.	 Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 25.10.2017.

PPS/Court Master

tpd